

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :02-05-2022

Date : 02.05.2022										
S L N O.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applican t	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	29159/ 2022	02.05.2 022	BLAPL- 601/20 22	R. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-)
2	29160/ 2022	02.05.2 022	BLAPL- 1526/2 022	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No-)
3	29161/ 2022	02.05.2 022	BLAPL- 3036/2 022	PRATAP KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No-)
4	29162/ 2022	02.05.2 022	BLAPL- 3042/2 022	R. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No-)
5	29163/ 2022	02.05.2 022	BLAPL- 3047/2 022	M. R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No-)
6	29164/ 2022	02.05.2 022	BLAPL- 3044/2 022	A.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No-)
7	29165/ 2022	02.05.2 022	BLAPL- 3023/2 022	D.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No-)
8	29166/ 2022	02.05.2 022	BLAPL- 2510/2 022	N. J. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No-)
9	29167/ 2022	02.05.2 022	BLAPL- 11021/ 2022	PABITRA KUMAR	C.O.	COURT NO. 2	Order Dtd. 2022-04-29		CRIMI NAL	(Se at)

			2021	MOHANTY		OLD			MISC-1	No-5)
10	29168/2022	02.05.2022	BLAPL-10985/2021	R. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29		CRIMINAL MISC-3	(Se at No-4)
11	29169/2022	02.05.2022	CRLMA-25/2022	RADHA RAMN DAS NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-4)
12	29170/2022	02.05.2022	WPC (OAC) - 106/2010	R. K. MEHER	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-4)
13	29171/2022	02.05.2022	WPC (OAC) - 105/2010	R. K. MEHER	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-4)
14	29172/2022	02.05.2022	BLAPL-3022/2022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No-4)
15	29173/2022	02.05.2022	BLAPL-830/2022	L. ACHARI	C.O.	COURT NO. 23	Order Dtd. 2022-04-29			(Se at No-4)
16	29174/2022	02.05.2022	BLAPL-3050/2022	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-4)
17	29175/2022	02.05.2022	BLAPL-1057/2022	G.SUNDARA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29		CRMINAL MISC-2	(Se at No-16)
18	29176/2022	02.05.2022	BLAPL-1808/2022	SARADA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-16)
19	29177/2022	02.05.2022	BLAPL-2217/2022	CHHABI RANA	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-16)
20	29178/2022	02.05.2022	BLAPL-818/2022	B.N.MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2022-04-29			(Se at No-16)
21	29179/2022	02.05.2022	BLAPL-2778/2022	B.R. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-19			(Se at No-16)
22	29180/	02.05.2	BLAPL-	LOKANATH	C.O.	COURT	Order Dtd.		CRMIN	(Se

	2022	022	1001/2 022	SAHOO		NO. 11	2022-04-29		AL MISC- 2	at No- 16)
23	29181/ 2022	02.05.2 022	BLAPL- 2330/2 022	M. R. DASH	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No- 16)
24	29182/ 2022	02.05.2 022	BLAPL- 2165/2 022	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No- 16)
25	29183/ 2022	02.05.2 022	BLAPL- 2149/2 022	S. R. KAR	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Se at No- 16)
26	29184/ 2022	02.05.2 022	BLAPL- 2091/2 022	R. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No- 16)
27	29185/ 2022	02.05.2 022	BLAPL- 3019/2 022	B. K. DALEI	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No- 16)
28	29186/ 2022	02.05.2 022	BLAPL- 3007/2 022	M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No- 16)
29	29187/ 2022	02.05.2 022	BLAPL- 3039/2 022	L. ACHARI	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No- 16)
30	29188/ 2022	02.05.2 022	BLAPL- 3005/2 022	DURGA PRASANNA MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No- 16)
31	29189/ 2022	02.05.2 022	MACA- 132/20 20	DAITARI PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Se at No- 16)
32	29190/ 2022	02.05.2 022	MACA- 132/20 20	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Se at No- 16)
33	29191/ 2022	02.05.2 022	MACA- 133/20 20	DAITARI PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Se at No- 16)
34	29192/ 2022	02.05.2 022	MACA- 133/20 20	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Se at No- 16)

35	29193/ 2022	02.05.2 022	MACA- 126/20 20	R. K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2022-04-25			(Se at No- 16)
36	29194/ 2022	02.05.2 022	MACA- 126/20 20	KSHITISH	C.O.	COURT NO. 8	Order Dtd. 2022-04-25			(Se at No- 16)
37	29195/ 2022	02.05.2 022	MACA- 412/20 21	K.C.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Se at No- 16)
38	29196/ 2022	02.05.2 022	MACA- 412/20 21	K.C.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Se at No- 16)
39	29197/ 2022	02.05.2 022	MACA- 955/20 19	DURGA CHARAN DEY	C.O.	COURT NO. 23	Order Dtd. 2022-04-21			(Se at No- 16)
40	29198/ 2022	02.05.2 022	MACA- 955/20 19	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-04-21			(Se at No- 16)
41	29199/ 2022	02.05.2 022	MACA- 247/20 20	C. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Se at No- 16)
42	29200/ 2022	02.05.2 022	MACA- 320/20 20	MOTILAL MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Se at No- 16)
43	29201/ 2022	02.05.2 022	MACA- 543/20 19	BISWAJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-27			(Se at No- 16)
44	29202/ 2022	02.05.2 022	MACA- 543/20 19	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-27			(Se at No- 16)
45	29203/ 2022	02.05.2 022	MACA- 337/20 21	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Se at No- 16)
46	29204/ 2022	02.05.2 022	MACA- 337/20 21	P. C. PATNAIK	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Se at No- 16)
47	29205/ 2022	02.05.2 022	MACA- 387/20 21	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Se at No-

										16)
48	29206/2022	02.05.2022	MACA-387/2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Se at No-16)
49	29207/2022	02.05.2022	MACA-131/2020	DAITARI PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Se at No-16)
50	29208/2022	02.05.2022	MACA-131/2020	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Se at No-16)
51	29209/2022	02.05.2022	FAO-104/2022	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022-04-27		MISC. APPEAL SEC.	(Se at No-9)
52	29210/2022	02.05.2022	FAO-88/2019	R. K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-04-21			(Se at No-9)
53	29211/2022	02.05.2022	FAO-88/2019	P. K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2022-04-21			(Se at No-9)
54	29212/2022	02.05.2022	MACA-381/2020	B. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(Se at No-9)
55	29213/2022	02.05.2022	MACA-381/2020	J. N. GHOSE	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(Se at No-9)
56	29214/2022	02.05.2022	MACA-319/2019	P. K. PARIDA	C.O.	COURT NO. 24	Order Dtd. 2022-04-27			(Se at No-9)
57	29215/2022	02.05.2022	MACA-319/2019	S. K. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-04-27			(Se at No-9)
58	29216/2022	02.05.2022	RSA-147/2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-19		SECON D APPEAL	(Se at No-6)
59	29217/2022	02.05.2022	RSA-73/2022	P. C. ACHARYA	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Se at No-6)
60	29218/2022	02.05.2022	RSA-165/20	R. R. DAS	C.O.	COURT NO.	Order Dtd. 2022-04-25		SECON D	(Se at

			21			25			APPEAL	No-6)
61	29219/2022	02.05.2022	RSA-283/2019	S. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2022-04-25		SECOND APPEAL	(Seat No-6)
62	29220/2022	02.05.2022	FAO-122/2017	P. K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Seat No-6)
63	29221/2022	02.05.2022	FAO-122/2017	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Seat No-6)
64	29222/2022	02.05.2022	FAO-259/2021	R. K. DEHURI	C.O.	COURT NO. 23	Order Dtd. 2022-04-18			(Seat No-6)
65	29223/2022	02.05.2022	FAO-259/2021	BISWAJIT MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-18			(Seat No-6)
66	29224/2022	02.05.2022	FA-64/2002	HIMANSHU KUMAR BHOL	GENERAL		Order Dtd. 2009-02-05	14.03.2015	FIRST APPEAL	(Seat No-7)
67	29225/2022	02.05.2022	ABLAPL - 9404/2018	J. R. NAYAK	GENERAL		Order Dtd. 2018-08-10		CRIMINAL MISC-3	(Seat No-3)
68	29226/2022	02.05.2022	ABLAPL - 15630/2020	A. R. PRATIHARI	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No-3)
69	29227/2022	02.05.2022	WP (C) - 2859/2011	P.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-27			(Seat No-3)
70	29228/2022	02.05.2022	WP (C) - 10229/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-27		WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
71	29229/2022	02.05.2022	WP (C) - 10731/2022	D.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-27			(Seat No-110)
72	29230/	02.05.2	WP (C) -	D.K.SAHOO	C.O.	CHIEF	Order Dtd.			(Se

	2022	022	10731/ 2022			JUSTI CE'S COURT	2022-04-27			at No- 110)
73	29231/ 2022	02.05.2 022	WP (C) - 10250/ 2022	D.D.MOHAN TY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27		WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
74	29232/ 2022	02.05.2 022	WP (C) - 10250/ 2022	D.K.SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27		WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
75	29233/ 2022	02.05.2 022	WP (C) - 10229/ 2022	T.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27		WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
76	29234/ 2022	02.05.2 022	WP (C) - 10224/ 2022	T.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27		WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
77	29235/ 2022	02.05.2 022	WP (C) - 10224/ 2022	T.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27		WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
78	29236/ 2022	02.05.2 022	WA- 620/20 11	B.R.SENAP ATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27			(Se at No- 110)
79	29237/ 2022	02.05.2 022	CMAPL- 155/20 22	H.K.PATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27			(Se at No- 110)
80	29238/ 2022	02.05.2 022	ITA- 90/201 8	T.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27			(Se at No- 110)

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81	29239/ 2022	02.05.2 022	WP (C) - 7953/2 022	T.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27			(Se at No- 110)
82	29240/ 2022	02.05.2 022	WP (C) - 7953/2 022	T.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27			(Se at No- 110)
83	29241/ 2022	02.05.2 022	WP (C) - 9121/2 022	T.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27			(Se at No- 110)
84	29242/ 2022	02.05.2 022	WP (C) - 10230/ 2022	D.D.MOHAN TY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27		WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
85	29243/ 2022	02.05.2 022	WP (C) - 10230/ 2022	D.K.SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27		WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
86	29244/ 2022	02.05.2 022	WP (C) - 19616/ 2021	R.K.MOHAP ATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-27		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 110)
87	29245/ 2022	02.05.2 022	MATA- 170/20 17	R.K.SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-27		FIRST APPEA L	(Se at No- 2)
88	29246/ 2022	02.05.2 022	MACA- 541/20 19	S.K.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Se at No- 2)
89	29247/ 2022	02.05.2 022	MACA- 541/20 19	S.B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Se at No- 2)
90	29248/ 2022	02.05.2 022	MACA- 382/20 20	B.K.MOHAN TY	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(Se at No-

										2)
91	29249/2022	02.05.2022	MACA-382/2020	J.GHOSE	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(Se at No-2)
92	29250/2022	02.05.2022	MACA-383/2020	B.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(Se at No-2)
93	29251/2022	02.05.2022	WPC (OA) - 1713/2014	MADHABANA NDA MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2022-04-29			(Se at No-2)
94	29252/2022	02.05.2022	MACA-383/2020	J.GHOSE	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(Se at No-2)
95	29253/2022	02.05.2022	WPC (OA) - 1714/2014	MADHABANA NDA MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2022-04-29			(Se at No-2)
96	29254/2022	02.05.2022	MACA-380/2020	B.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(Se at No-2)
97	29255/2022	02.05.2022	WPC (OA) - 1716/2014	MADHABANA NDA MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2022-04-29			(Se at No-2)
98	29256/2022	02.05.2022	MACA-380/2020	J.GHOSE	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(Se at No-2)
99	29257/2022	02.05.2022	WPC (OA) C) - 3096/2013	P. K. PARIDA	C.O.	COURT NO. 14	Order Dtd. 2022-04-29			(Se at No-2)
100	29258/2022	02.05.2022	BLAPL-8894/2021	SUBAS SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-04-29			(Se at No-2)
101	29259/2022	02.05.2022	STREV-62/2008	D.D.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-04-26			(Se at No-2)
102	29260/2022	02.05.2022	WPC (OA) C) - 706/2010	TAPAN SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Se at No-2)
103	29261/2022	02.05.2022	WP (C) - 38646/	G. C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2022-04-29		WRIT BRANC	(Se at

			2021			OLD			H-2	No-7)
104	29262/2022	02.05.2022	WP (C) - 5816/2022	GYANA RANJAN DHAL	C.O.	COURT NO. 6	Order Dtd. 2022-04-29		WRIT BRANCH-8	(Seat No-43)
105	29263/2022	02.05.2022	WP (C) - 9470/2022	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2022-04-29		WRIT BRANCH-5	(Seat No-47)
106	29264/2022	02.05.2022	WP (C) - 9463/2022	P.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2022-04-29			(Seat No-47)
107	29265/2022	02.05.2022	WP (C) - 452/2022	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-27		WRIT BRANCH-1	(Seat No-3)
108	29266/2022	02.05.2022	WP (C) - 8564/2018	A.MOHANTY	C.O.	CHIEF JUSTICE'S COURT				(Seat No-3)
109	29267/2022	02.05.2022	WP (C) - 3025/2004	G.JAYASINGH	C.O.	COURT NO. 9	Order Dtd. 2022-04-27			(Seat No-3)
110	29268/2022	02.05.2022	WP (C) - 3025/2004	J.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-04-27			(Seat No-3)
111	29269/2022	02.05.2022	ABLAPL - 12585/2020	D. BISWAL	GENERAL		Order Dtd. 2022-04-19			(Seat No-3)
112	29270/2022	02.05.2022	WP (C) - 26695/2011	K.N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-27			(Seat No-3)
113	29271/2022	02.05.2022	WP (C) - 9438/2022	D.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-29		WRIT BRANCH-5	(Seat No-47)
114	29272/2022	02.05.2022	WP (C) - 828/2009	P.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No-47)
115	29273/2022	02.05.2022	WP (C) - 21233/2011	J.PARIDA	C.O.	COURT NO. 9	Order Dtd. 2022-04-27			(Seat No-47)
116	29274/2022	02.05.2022	WP (C) -	B.K.DAS	C.O.	CHIEF	Order Dtd.			(Seat No-47)

6	2022	022	10213/2022			JUSTICE'S COURT	2022-04-27			at No-47)
117	29275/2022	02.05.2022	WP (C) - 10213/2022	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-27			(Seat No-47)
118	29276/2022	02.05.2022	CONTC (CPC) - 439/2016	A K PANDA	GENERAL		Order Dtd. 2022-12-13			(Seat No-47)
119	29277/2022	02.05.2022	WP (C) - 9383/2022	D.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-27		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
120	29278/2022	02.05.2022	WP (C) - 4872/2022	D. GOCHHAYAT	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Seat No-101)
121	29279/2022	02.05.2022	WP (C) - 9383/2022	D.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-27		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
122	29280/2022	02.05.2022	WP (C) - 4872/2022	A.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Seat No-101)
123	29281/2022	02.05.2022	WP (C) - 8436/2022	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No-101)
124	29282/2022	02.05.2022	WP (C) - 10141/2022	BHARAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Seat No-101)
125	29283/2022	02.05.2022	WP (C) - 10654/2022	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Seat No-101)
126	29284/2022	02.05.2022	WP (C) - 10730/2022	ACHYUTANA NDA	C.O.	COURT NO.	Order Dtd. 2022-04-29			(Seat No-101)

			2022	PATTANAIAK		22				No-101)
127	29285/2022	02.05.2022	WP (C) - 10214/2022	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-29		WRIT BRANCH-7	(Seat No-15)
128	29286/2022	02.05.2022	WP (C) - 10297/2022	RAMAKANT MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Seat No-15)
129	29287/2022	02.05.2022	CMP-318/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-29		WRIT BRANCH-2	(Seat No-8)
130	29288/2022	02.05.2022	CMP-336/2022	P. N. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-29		WRIT BRANCH-2	(Seat No-8)
131	29289/2022	02.05.2022	CMP-417/2015	M/S.S.K.D WIVEDY	C.O.	COURT NO. 22	Order Dtd. 2022-02-25			(Seat No-8)
132	29290/2022	02.05.2022	WPC (OA C) - 1543/2018	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(Seat No-8)
133	29291/2022	02.05.2022	WPC (OA C) - 1587/2018	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(Seat No-8)
134	29292/2022	02.05.2022	WPC (OA C) - 1588/2018	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(Seat No-8)
135	29293/2022	02.05.2022	CRLMP-639/2022	MALAYA RANJAN BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-04-27			(Seat No-8)
136	29294/2022	02.05.2022	WPC (OA C) - 1589/2018	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(Seat No-8)
137	29295/2022	02.05.2022	WPC (OA C) - 1649/2018	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(Seat No-8)
138	29296/2022	02.05.2022	WPC (OA C) - 1791/2018	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(Seat No-8)

139	29297/2022	02.05.2022	WPC (OA) - 1853/2018	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(Se at No-8)
140	29298/2022	02.05.2022	WP (C) - 22274/2015	R. K. MEHER	C.O.	COURT NO. 1	Order Dtd. 2022-04-21		WRIT BRANCH-4	(Se at No-38)
141	29299/2022	02.05.2022	WP (C) - 7659/2016	R. K. MAHABHOI	C.O.	COURT NO. 8	Order Dtd. 2022-04-06			(Se at No-38)
142	29300/2022	02.05.2022	WP (C) - 22061/2017	DINABANDHU NAYAK	C.O.	COURT NO. 8	Order Dtd. 2022-04-29			(Se at No-38)
143	29301/2022	02.05.2022	WP (C) - 25930/2021	ANIL SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-29			(Se at No-38)
144	29302/2022	02.05.2022	WP (C) - 10727/2022	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-04-29		WRIT BRANCH (DIVISION BENCH -2)	(Se at No-115)
145	29303/2022	02.05.2022	WP (C) - 9407/2022	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Se at No-115)
146	29304/2022	02.05.2022	WP (C) - 9457/2021	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Se at No-115)
147	29305/2022	02.05.2022	CRLMP-695/2022	SUBRATA PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-04-27			(Se at No-115)
148	29306/2022	02.05.2022	WP (C) - 9455/2021	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Se at No-115)
149	29307/2022	02.05.2022	WP (C) - 9454/2021	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Se at No-115)

150	29308/2022	02.05.2022	CRLMP-506/2022	A. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No-115)
151	29309/2022	02.05.2022	WP (C) - 9447/2021	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No-115)
152	29310/2022	02.05.2022	CRLMP-707/2022	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No-115)
153	29311/2022	02.05.2022	CRLMP-749/2022	R. K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No-115)
154	29312/2022	02.05.2022	WP (C) - 9443/2021	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No-115)
155	29313/2022	02.05.2022	CRLMP-718/2022	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No-115)
156	29314/2022	02.05.2022	CRLMP-542/2022	PRATAP KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No-115)
157	29315/2022	02.05.2022	WP (C) - 9453/2021	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No-115)
158	29316/2022	02.05.2022	CRLMP-715/2022	AMIYA KUMAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No-115)
159	29317/2022	02.05.2022	WP (C) - 9448/2021	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No-115)
160	29318/2022	02.05.2022	CRLMP-653/2022	BIJAY KUMAR DAS	C.O.	COURT NO.	Order Dtd. 2022-04-29			(Seat)

			22			17				No-115)
161	29319/2022	02.05.2022	WP (C) - 9432/2021	B.K.PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29		WRIT BRANCH-8	(Seat No-40)
162	29320/2022	02.05.2022	WP (C) - 9451/2021	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No-40)
163	29321/2022	02.05.2022	WP (C) - 14040/2021	B.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29		WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
164	29322/2022	02.05.2022	CRLREV - 1044/2006	N PANDA	GENERAL		Entire Order		CRIMINAL REVISION	(Seat No-3)
165	29323/2022	02.05.2022	WP (C) - 8866/2022	PRAVAT NALINI SAHOO	GENERAL		Order Dtd. 2022-04-25		WRIT BRANCH-7	(Seat No-5)
166	29324/2022	02.05.2022	ABLAPL - 8933/2018	T K BISWAL	GENERAL		Affidavit			(Seat No-5)
167	29325/2022	02.05.2022	WPC (OA C) - 551/2010	P K ROUTRAY	GENERAL		Order Dtd. 2021-09-02			(Seat No-5)
168	29326/2022	02.05.2022	OJC- 13000/2000	A KHAN	GENERAL		Order Dtd. 2001-02-16		WRIT BRANCH-8	(Seat No-42)
169	29327/2022	02.05.2022	CMP- 1699/2017	R K MEHER	GENERAL		Order Dtd. 2022-04-04		WRIT BRANCH-6	(Seat No-25)
170	29328/2022	02.05.2022	WP (C) - 444/2018	UDAY KUMAR	GENERAL		Order Dtd. 2022-01-06		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
171	29329/2022	02.05.2022	WPC (OA C) - 298/20	P K DEO	GENERAL		Order Dtd. 2022-04-26			(Seat No-

			15							105)
17	29330/2022	02.05.2022	CONTC-1631/2022	L D SAHU	GENERAL		Order Dtd. 2022-04-22			(Seat No-105)
17	29331/2022	02.05.2022	BLAPL-10408/2021	P R BEHERA	GENERAL		Order Dtd. 2022-04-22			(Seat No-105)
17	29332/2022	02.05.2022	WP (C) - 22198/2011	J P KAR	GENERAL		PetitionAnnexure, Entire Order,	EXCEPT HAND WRITTE N ORDER	WRIT BRANCH-2	(Seat No-34)
17	29333/2022	02.05.2022	FA-176/1986	H.K. MALLICK	GENERAL		Judgement Dtd. 2008-07-25		FIRST APPEAL	(Seat No-7)
17	29334/2022	02.05.2022	WPC (OA) - 1448/2014	A K DAS	GENERAL		Order Dtd. 2022-04-29			(Seat No-7)
17	29335/2022	02.05.2022	CRLMP-705/2022	S. P. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No-7)
17	29336/2022	02.05.2022	CRLMP-706/2022	S. P. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No-7)
17	29337/2022	02.05.2022	WPC (OA) - 1446/2014	A K DAS	GENERAL		Order Dtd. 2022-04-26			(Seat No-7)
18	29338/2022	02.05.2022	CRLMP-686/2022	MALLICK BEBRAT SMRUTIRAN JAN	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No-7)
18	29339/2022	02.05.2022	WPC (OA) - 1449/2014	A K DAS	GENERAL		Order Dtd. 2022-04-26			(Seat No-7)
18	29340/2022	02.05.2022	WPC (OA) - 1451/2014	A K DAS	GENERAL		Order Dtd. 2022-04-25			(Seat No-7)
18	29341/2022	02.05.2022	WPC (OA) -	A K DAS	GENERAL		Order Dtd. 2022-04-26			(Seat

			214/2015							No-7)
184	29342/2022	02.05.2022	WP (C) - 39460/2021	P K MISHRA	GENERAL		Order Dtd. 2021-12-23			(Se at No-7)
185	29343/2022	02.05.2022	CVREV-82/1999	P K PARIDA	GENERAL		Order Dtd. 2002-06-19		CIVIL REVISION	(Se at No-1)
186	29344/2022	02.05.2022	CRLMP-683/2022	M. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-04-27			(Se at No-1)
187	29345/2022	02.05.2022	CRLMP-717/2022	P. C. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Se at No-1)
188	29346/2022	02.05.2022	ABLAPL - 12585/2020	D BISWAL	GENERAL		Order Dtd. 2022-04-19			(Se at No-1)
189	29347/2022	02.05.2022	WP (C) - 40902/2021	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-27			(Se at No-1)
190	29348/2022	02.05.2022	CONTC (CP) - 182/2016	R K BISOI	GENERAL		Order Dtd. 2021-12-24			(Se at No-1)
191	29349/2022	02.05.2022	ABLAPL - 9871/2021	P LENKA	GENERAL		Order Dtd. 2021-08-11			(Se at No-1)
192	29350/2022	02.05.2022	WPC (OA) - 626/2015	DEBENDRA BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-04-29			(Se at No-1)
193	29351/2022	02.05.2022	WP (C) - 6361/2019	M K RATH	GENERAL		Order Dtd. 2019-05-16		WRIT BRANCH-5	(Se at No-21)
194	29352/2022	02.05.2022	WPC (OA) - 17/2015	M/S DILLIP RAY	C.O.	COURT NO. 15	Order Dtd. 2022-04-29			(Se at No-21)
195	29353/2022	02.05.2022	CMP-542/2019	D DEY	GENERAL		Order Dtd. 2022-04-20			(Se at No-21)
19	29354/	02.05.2	WPC (OA	B. N.	C.O.	COURT	Order Dtd.			(Se

6	2022	022	C) - 2991/2 014	MOHAPATRA		NO. 15	2022-04-27			at No- 21)
19 7	29355/ 2022	02.05.2 022	WP (C) - 3588/2 020	B K DALEI	GENE RAL		Order Dtd. 2020-02-11			(Se at No- 21)
19 8	29356/ 2022	02.05.2 022	OJC- 2421/1 990	B K DALEI	GENE RAL		Order Dtd. 1992-12-18		WRIT BRANC H-1	(Se at No- 4)
19 9	29357/ 2022	02.05.2 022	WP (C) - 12767/ 2017	B K DALEI	GENE RAL		Order Dtd. 2022-04-19			(Se at No- 4)
20 0	29358/ 2022	02.05.2 022	WP (C) - 20175/ 2010	B N SARANGI	GENE RAL		Order Dtd. 2010-10-30		WRIT BRANC H-1	(Se at No- 30)
20 1	29359/ 2022	02.05.2 022	CRLMC- 410/20 20	NIRANJAN ROUT	GENE RAL		Order Dtd. 2020-03-03		CRIMI NAL MISC- 1	(Se at No- 2)
20 2	29360/ 2022	02.05.2 022	WPC (OA C) - 614/20 15	M. D. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2022-04-27			(Se at No- 2)
20 3	29361/ 2022	02.05.2 022	WPC (OA C) - 1281/2 014	LOKANATH DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-27			(Se at No- 2)
20 4	29362/ 2022	02.05.2 022	WPC (OA C) - 640/20 15	P.K. RATH I	C.O.	COURT NO. 15	Order Dtd. 2022-04-27			(Se at No- 2)
20 5	29363/ 2022	02.05.2 022	MATA- 138/20 19	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29		FIRST APPEA L	(Se at No- 4)
20 6	29364/ 2022	02.05.2 022	MATA- 138/20 19	S.R. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29		FIRST APPEA L	(Se at No- 4)
20 7	29365/ 2022	02.05.2 022	WPC (OA C) - 2640/2 008	B. C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-27			(Se at No- 4)
20 8	29366/ 2022	02.05.2 022	WPC (OA C) - 632/20 15	T. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-04-27			(Se at No- 4)

20	29367/2022	02.05.2022	WPC (OA) - 602/2015	AJAY KUMAR PANDA	C.O.	COURT NO. 15	Order Dtd. 2022-04-27			(Seat No-4)
21	29368/2022	02.05.2022	WPC (OA) - 52/2015	ASHOK KUMAR SARANGI	C.O.	COURT NO. 15	Order Dtd. 2022-04-27			(Seat No-4)
21	29369/2022	02.05.2022	CRLMC-1291/2021	A. K. KAR	C.O.	COURT NO. 11	Order Dtd. 2022-04-20		CRIMINAL MISC-1	(Seat No-8)
21	29370/2022	02.05.2022	WP (C) - 14739/2021	PRAVAKAR PRADHAN	GENERAL		Order Dtd. 2021-07-06			(Seat No-8)
21	29371/2022	02.05.2022	ABLAPL - 15786/2021	D. K. JENA	GENERAL		Order Dtd. 2022-04-07			(Seat No-8)
21	29372/2022	02.05.2022	WPC (OA) - 212/2015	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-04-27			(Seat No-8)
21	29373/2022	02.05.2022	WPC (OA) - 604/2015	AJAY KUMAR PANDA	C.O.	COURT NO. 15	Order Dtd. 2022-04-27			(Seat No-8)
21	29374/2022	02.05.2022	WPC (OA) - 603/2015	AJAY KUMAR PANDA	C.O.	COURT NO. 15	Order Dtd. 2022-04-27			(Seat No-8)
21	29375/2022	02.05.2022	WPC (OA) - 623/2015	DEBENDRA BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-04-29			(Seat No-8)
21	29376/2022	02.05.2022	CONTC (CP) - 183/2018	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-04-29		OA Branch	(Seat No-1)
21	29377/2022	02.05.2022	JCRLA-2/2015	MR. NRUSINGHA NANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-04-29		CRIMINAL APPEAL	(Seat No-6)
22	29378/2022	02.05.2022	CRLA-176/2018	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-29		CRIMINAL APPEAL	(Seat No-5)
22	29379/2022	02.05.2022	MATA-7/2019	M. D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-04-29		FIRST APPEAL	(Seat No-)

										4)
22	29380/2022	02.05.2022	BLAPL-6272/2020	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-05-02		CRIMINAL MISC-1	(Seat No-8)
22	29381/2022	02.05.2022	ABLAPL - 15021/2020	P.K.LENKA	C.O.	COURT NO. 25	Order Dtd. 2022-04-29			(Seat No-8)
22	29382/2022	02.05.2022	ABLAPL - 9211/2020	T.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No-8)
22	29383/2022	02.05.2022	ABLAPL - 3052/2022	B.R.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26		CRIMINAL MISC-3	(Seat No-14)
22	29384/2022	02.05.2022	ABLAPL - 3006/2022	B.R.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26		CRIMINAL MISC-3	(Seat No-14)
22	29385/2022	02.05.2022	ABLAPL - 1575/2022	P.K.PAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Seat No-14)
22	29386/2022	02.05.2022	ABLAPL - 1264/2022	S.K.BHANJDEO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Seat No-14)
22	29387/2022	02.05.2022	BLAPL-1641/2022	PRASANJIT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Seat No-14)
23	29388/2022	02.05.2022	BLAPL-1645/2022	PRASANJIT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Seat No-14)
23	29389/2022	02.05.2022	ABLAPL - 7182/2021	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No-14)
23	29390/2022	02.05.2022	WPC (OA) - 1157/2013	P BEHERA	GENERAL		Order Dtd. 2022-02-25			(Seat No-14)
23	29391/2022	02.05.2022	ABLAPL - 303/2022	H.K.DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Seat No-14)
23	29392/2022	02.05.2022	ABLAPL -	P.K.BARIK	C.O.	COURT NO. 9	Order Dtd. 2022-04-29			(Seat No-14)

			370/2022			OLD				No-14)
235	29393/2022	02.05.2022	ABLAPL - 1403/2022	B.P.TANGA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Se at No-14)
236	29394/2022	02.05.2022	ABLAPL - 2950/2022	D.SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Se at No-14)
237	29395/2022	02.05.2022	ABLAPL - 16443/2021	B.S. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Se at No-14)
238	29396/2022	02.05.2022	ABLAPL - 1795/2022	A.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27		CRMINAL MISC-2	(Se at No-17)
239	29397/2022	02.05.2022	ABLAPL - 2401/2022	H.K.BHOL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Se at No-17)
240	29398/2022	02.05.2022	ABLAPL - 1592/2022	S.K.BHANJDEO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Se at No-17)
241	29399/2022	02.05.2022	BLAPL-544/2022	K.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2022-04-29			(Se at No-17)
242	29400/2022	02.05.2022	CRLA-450/2018	MOTILAL MISHRA	C.O.	COURT NO. 10	Order Dtd. 2022-04-29		CRIMINAL APPEAL	(Se at No-5)
243	29401/2022	02.05.2022	BLAPL-2347/2021	A.K.RANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-29			(Se at No-5)
244	29402/2022	02.05.2022	WP (C) - 4831/2022	PRAMOD KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04			(Se at No-5)
245	29403/2022	02.05.2022	ABLAPL - 11144/2018	B DAS	GENERAL		Final Order		CRMINAL MISC-2	(Se at No-10)
246	29404/2022	02.05.2022	WP (C) - 10596/2022	MITHUN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29		WRIT BRANCH-3	(Se at No-12)
24	29405/	02.05.2	WP (C) -	APARESH	C.O.	COURT	Order Dtd.			(Se

7	2022	022	10415/2022	BHOI		NO. 3 OLD	2022-04-29			at No- 12)
24 8	29406/ 2022	02.05.2 022	WP (C) - 10415/ 2022	APARESH BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
24 9	29407/ 2022	02.05.2 022	WP (C) - 10415/ 2022	APARESH BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
25 0	29408/ 2022	02.05.2 022	ABLAPL - 7077/2 020	ASHOK KUMAR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-31			(Se at No- 12)
25 1	29409/ 2022	02.05.2 022	CONTC- 2762/2 022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
25 2	29410/ 2022	02.05.2 022	CONTC- 3008/2 022	MADHABANA NDA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
25 3	29411/ 2022	02.05.2 022	CONTC- 1651/2 022	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
25 4	29412/ 2022	02.05.2 022	CONTC- 1652/2 022	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
25 5	29413/ 2022	02.05.2 022	CONTC- 2041/2 022	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
25 6	29414/ 2022	02.05.2 022	CONTC- 2634/2 022	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
25 7	29415/ 2022	02.05.2 022	CONTC- 2649/2 022	ARUN KUMAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
25 8	29416/ 2022	02.05.2 022	CONTC- 2640/2 022	MD. ABID	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
25 9	29417/ 2022	02.05.2 022	CONTC- 6444/2 021	MANOJ KUMAR PATI	C.O.	COURT NO. 9	Order Dtd. 2022-04-29			(Se at No- 12)

260	29418/2022	02.05.2022	WP (C) - 4393/2022	RAHUL SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-13			(Se at No-12)
261	29419/2022	02.05.2022	WP (C) - 10535/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29		WRIT BRANCH-3	(Se at No-12)
262	29420/2022	02.05.2022	WP (C) - 10543/2022	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
263	29421/2022	02.05.2022	WP (C) - 10532/2022	R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
264	29422/2022	02.05.2022	CONTC-2596/2022	M/S.MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
265	29423/2022	02.05.2022	CONTC-2606/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
266	29424/2022	02.05.2022	CONTC-2607/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
267	29425/2022	02.05.2022	CONTC-2608/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
268	29426/2022	02.05.2022	WP (C) - 10019/2022	B.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
269	29427/2022	02.05.2022	BLAPL-2084/2020	B. DAS	GENERAL		Order Dtd. 2020-12-21			(Se at No-12)
270	29428/2022	02.05.2022	WP (C) - 10002/2022	S.M.SINGH	C.O.		Order Dtd. 2022-04-29			(Se at No-12)
271	29429/2022	02.05.2022	BLAPL-2890/2020	B. DAS	GENERAL		Order Dtd. 2020-12-21			(Se at No-12)
272	29430/2022	02.05.2022	WP (C) - 10003/2022	SITANSU MOHAN SINGH	C.O.		Order Dtd. 2022-04-29			(Se at No-12)

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27 3	29431/ 2022	02.05.2 022	ABLAPL - 5120/2 020	B. DAS	GENE RAL		Order Dtd. 2020-05-19			(Se at No- 12)
27 4	29432/ 2022	02.05.2 022	WP (C) - 10004/ 2022	SITANSU MOHAN SINGH	C.O.		Order Dtd. 2022-04-29			(Se at No- 12)
27 5	29433/ 2022	02.05.2 022	WP (C) - 10005/ 2022	SITANSU MOHAN SINGH	C.O.		Order Dtd. 2022-04-29			(Se at No- 12)
27 6	29434/ 2022	02.05.2 022	WP (C) - 10021/ 2022	B.MOHANTY	C.O.		Order Dtd. 2022-04-29			(Se at No- 12)
27 7	29435/ 2022	02.05.2 022	WP (C) - 10025/ 2022	B.MOHANTY	C.O.		Order Dtd. 2022-04-29			(Se at No- 12)
27 8	29436/ 2022	02.05.2 022	WP (C) - 10022/ 2022	B.MOHANTY	C.O.		Order Dtd. 2022-04-29			(Se at No- 12)
27 9	29437/ 2022	02.05.2 022	WP (C) - 10076/ 2022	S.C.PANI	C.O.		Order Dtd. 2022-04-29			(Se at No- 12)
28 0	29438/ 2022	02.05.2 022	WP (C) - 10006/ 2022	K.C.NAYAK	C.O.		Order Dtd. 2022-04-29			(Se at No- 12)
28 1	29439/ 2022	02.05.2 022	CONTC- 6572/2 021	MR.RAMA KRSIHNA BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29		CONTE MPT	(Se at No- 1)
28 2	29440/ 2022	02.05.2 022	WP (C) - 10075/ 2022	SUBASH CH PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No- 1)
28 3	29441/ 2022	02.05.2 022	CONTC- 2487/2 022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No- 1)
28 4	29442/ 2022	02.05.2 022	WP (C) - 8788/2 022	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-27			(Se at No- 1)
28 5	29443/ 2022	02.05.2 022	CONTC- 2453/2	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-04-29			(Se at

			022			OLD				No-1)
286	29444/2022	02.05.2022	CONTC-2788/2022	R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-1)
287	29445/2022	02.05.2022	WP (C) - 9180/2017	S.PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-04-27			(Se at No-1)
288	29446/2022	02.05.2022	WP (C) - 9782/2022	K.C.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Se at No-1)
289	29447/2022	02.05.2022	WP (C) - 18150/2018	M. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-04-29		WRIT BRANC H-7	(Se at No-44)
290	29448/2022	02.05.2022	WP (C) - 9508/2022	NIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Se at No-44)
291	29449/2022	02.05.2022	WP (C) - 18150/2018	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-04-29		WRIT BRANC H-7	(Se at No-44)
292	29450/2022	02.05.2022	WP (C) - 9507/2022	NIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Se at No-44)
293	29451/2022	02.05.2022	WP (C) - 9938/2022	SUBASH CH PANI	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Se at No-44)
294	29452/2022	02.05.2022	WP (C) - 10020/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Se at No-44)
295	29453/2022	02.05.2022	WP (C) - 9936/2022	SUBASH CH PANI	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Se at No-44)
296	29454/2022	02.05.2022	WP (C) - 10630/2022	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Se at No-44)
297	29455/2022	02.05.2022	WP (C) - 9991/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Se at No-44)
29	29456/	02.05.2	WP (C) -	SUBASH CH	C.O.	COURT	Order Dtd.			(Se

8	2022	022	10079/ 2022	PANI		NO. 17	2022-04-29			at No- 44)
29 9	29457/ 2022	02.05.2 022	WP (C) - 9944/2 022	SUBASH CH PANI	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Se at No- 44)
30 0	29458/ 2022	02.05.2 022	TRP (C) - 105/20 21	JANMEJAY PARIDA	C.O.	COURT NO. 22	Order Dtd. 2021-04-26			(Se at No- 44)
30 1	29459/ 2022	02.05.2 022	WP (C) - 10078/ 2022	SUBASH CH PANI	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Se at No- 44)
30 2	29460/ 2022	02.05.2 022	WP (C) - 9509/2 022	NIRANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Se at No- 44)
30 3	29461/ 2022	02.05.2 022	WP (C) - 9942/2 022	SUBASH CH PANI	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Se at No- 44)
30 4	29462/ 2022	02.05.2 022	WP (C) - 9989/2 022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Se at No- 44)
30 5	29463/ 2022	02.05.2 022	WP (C) - 9987/2 022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Se at No- 44)
30 6	29464/ 2022	02.05.2 022	WP (C) - 10533/ 2022	D.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29		WRIT BRANC H-3	(Se at No- 12)
30 7	29465/ 2022	02.05.2 022	WP (C) - 10426/ 2022	N.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No- 12)
30 8	29466/ 2022	02.05.2 022	BLAPL- 9296/2 021	B.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No- 12)
30 9	29467/ 2022	02.05.2 022	BLAPL- 7088/2 021	R.K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-27			(Se at No- 12)
31 0	29468/ 2022	02.05.2 022	BLAPL- 9261/2 021	B.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No- 12)

31	29469/2022	02.05.2022	BLAPL-9268/2021	B.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No-12)
31	29470/2022	02.05.2022	WP (C) - 10077/2022	SUBASH CH PANI	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-12)
31	29471/2022	02.05.2022	BLAPL-9297/2021	B.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Se at No-12)
31	29472/2022	02.05.2022	WP (C) - 10016/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-12)
31	29473/2022	02.05.2022	WP (C) - 10013/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-12)
31	29474/2022	02.05.2022	WP (C) - 9985/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-04-29			(Se at No-12)
31	29475/2022	02.05.2022	BLAPL-9233/2021	B.K.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-04-27			(Se at No-12)
31	29476/2022	02.05.2022	WP (C) - 9983/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 12	Order Dtd. 2022-04-29			(Se at No-12)
31	29477/2022	02.05.2022	BLAPL-354/2022	A.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-27			(Se at No-12)
32	29478/2022	02.05.2022	WP (C) - 9943/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
32	29479/2022	02.05.2022	WP (C) - 9997/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
32	29480/2022	02.05.2022	WP (C) - 9999/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
32	29481/2022	02.05.2022	BLAPL-3431/2022	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-27			(Se at No-12)

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324	29482/2022	02.05.2022	WP (C) - 9995/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-12)
325	29483/2022	02.05.2022	TRP (C) - 355/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26			(Se at No-12)
326	29484/2022	02.05.2022	CRLMC-2360/2021	R.K.MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Se at No-12)
327	29485/2022	02.05.2022	TRP (C) - 364/2021	GYANA RANJAN PATRA	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Se at No-12)
328	29486/2022	02.05.2022	CRLMC-2845/2021	R.K.MAHABHOI	C.O.	COURT NO. 11	Order Dtd. 2022-04-27		CRIMINAL MISC-1	(Se at No-7)
329	29487/2022	02.05.2022	TRP (C) - 353/2021	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Se at No-7)
330	29488/2022	02.05.2022	TRP (C) - 430/2021	DURGA PRASAD S.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Se at No-7)
331	29489/2022	02.05.2022	CRLMC-2272/2021	R.K.MAHABHOI	C.O.	COURT NO. 11	Order Dtd. 2022-04-27		CRIMINAL MISC-2	(Se at No-13)
332	29490/2022	02.05.2022	TRP (C) - 405/2021	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26			(Se at No-13)
333	29491/2022	02.05.2022	TRP (C) - 28/2022	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Se at No-13)
334	29492/2022	02.05.2022	TRP (C) - 118/2022	A. K. RAY	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Se at No-13)
335	29493/2022	02.05.2022	TRP (C) - 118/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Se at No-13)
336	29494/2022	02.05.2022	CONTC-3712/2	S. RATH	C.O.	COURT NO. 3	Order Dtd. 2022-04-29			(Se at

			021			OLD				No-13)
337	29495/2022	02.05.2022	CONTC-3712/2021	R. K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No-13)
338	29496/2022	02.05.2022	TRP (C) - 433/2021	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Se at No-13)
339	29497/2022	02.05.2022	TRP (C) - 433/2021	P.L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Se at No-13)
340	29498/2022	02.05.2022	TRP (C) - 149/2019	C.R. KAR	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Se at No-13)
341	29499/2022	02.05.2022	TRP (C) - 281/2019	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Se at No-13)
342	29500/2022	02.05.2022	CONTC-2439/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No-13)
343	29501/2022	02.05.2022	WP (C) - 9855/2022	H. K. MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No-13)
344	29502/2022	02.05.2022	WP (C) - 9477/2022	R. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No-13)
345	29503/2022	02.05.2022	BLAPL-5586/2021	R. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-20		CRMIN AL MISC-2	(Se at No-10)
346	29504/2022	02.05.2022	BLAPL-6551/2020	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-04-29			(Se at No-10)
347	29505/2022	02.05.2022	WP (C) - 10113/2022	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-04-27		WRIT BRANC H-5	(Se at No-32)
348	29506/2022	02.05.2022	CONTC-2138/2021	S. K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29		CONTE MPT	(Se at No-1)
34	29507/	02.05.2	WP (C) -	A. K.	C.O.	COURT	Order Dtd.			(Se

9	2022	022	15772/2015	JENA		NO. 3 OLD	2022-04-29			at No- 1)
350	29508/2022	02.05.2022	WP (C) - 9510/2022	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(Se at No- 1)
351	29509/2022	02.05.2022	CRLMC-2847/2021	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-25			(Se at No- 1)
352	29510/2022	02.05.2022	BLAPL-9483/2021	PRATAP SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Se at No- 1)
353	29511/2022	02.05.2022	ABLAPL - 16882/2021	D. K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-26		CRIMI NAL MISC- 3	(Se at No- 18)
354	29512/2022	02.05.2022	WP (C) - 10698/2022	S. K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Se at No- 18)
355	29513/2022	02.05.2022	CMP-324/2022	SANJAY KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Se at No- 18)
356	29514/2022	02.05.2022	CRLMC-708/2017	BIJAY KUMAR DALEI	C.O.	COURT NO. 1	Order Dtd. 2022-04-27		CRIMI NAL MISC- 3	(Se at No- 12)
357	29515/2022	02.05.2022	CRLMC-709/2017	BIJAY KUMAR DALEI	C.O.	COURT NO. 1	Order Dtd. 2022-04-27		CRIMI NAL MISC- 3	(Se at No- 12)
358	29516/2022	02.05.2022	CRLMC-710/2017	BIJAY KUMAR DALEI	C.O.	COURT NO. 1	Order Dtd. 2022-04-27		CRIMI NAL MISC- 3	(Se at No- 12)
359	29517/2022	02.05.2022	CRLMC-711/2017	BIJAY KUMAR DALEI	C.O.	COURT NO. 1	Order Dtd. 2022-05-05		CRIMI NAL MISC- 3	(Se at No- 12)
360	29518/2022	02.05.2022	CRLMC-712/2017	BIJAY KUMAR DALEI	C.O.	COURT NO. 1	Order Dtd. 2022-04-27		CRIMI NAL MISC- 3	(Se at No- 12)
361	29519/2022	02.05.2022	TRP (C) - 16/2022	S. MOHARANA	C.O.	COURT NO. 25	Order Dtd. 2022-04-27			(Se at No- 12)

36	29520/2022	02.05.2022	TRPCRL - 30/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26			(Se at No-12)
36	29521/2022	02.05.2022	TRP (C) - 447/2019	B. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Se at No-12)
36	29522/2022	02.05.2022	TRP (C) - 79/2022	J. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Se at No-12)
36	29523/2022	02.05.2022	CMP- 964/2019	D K JENA	GENERAL		Order Dtd. 2019-12-02			(Se at No-12)
36	29524/2022	02.05.2022	CMP- 1148/2015	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-04-29		WRIT BRANCH-5	(Se at No-21)
36	29525/2022	02.05.2022	WP (C) - 7941/2018	P.K.MALLICK	GENERAL		Order Dtd. 2022-04-29			(Se at No-21)
36	29526/2022	02.05.2022	TRP (C) - 1/2021	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Se at No-21)
36	29527/2022	02.05.2022	WP (C) - 11008/2015	C. R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Se at No-21)
37	29528/2022	02.05.2022	CRLMC- 1149/2017	M MOHAPATRA	GENERAL		PetitionAffidavit,			(Se at No-21)
37	29529/2022	02.05.2022	WP (C) - 9604/2022	P. N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No-21)
37	29530/2022	02.05.2022	WP (C) - 17781/2014	M. K. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2022-04-29			(Se at No-21)
37	29531/2022	02.05.2022	WP (C) - 25020/2012	ANANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-07			(Se at No-21)
37	29532/2022	02.05.2022	WP (C) - 25020/2012	SESHADEV BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No-21)

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375	29533/2022	02.05.2022	WP (C) - 8764/2012	M N MOHANTY	GENERAL		Order Dtd. 2022-04-27			(Seat No-21)
376	29534/2022	02.05.2022	WP (C) - 23341/2016	M. R. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-04-29		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
377	29535/2022	02.05.2022	WP (C) - 6277/2014	BASUDEV BARIK	C.O.	COURT NO. 16	Order Dtd. 2022-04-19			(Seat No-114)
378	29536/2022	02.05.2022	WP (C) - 6278/2014	BASUDEV BARIK	C.O.	COURT NO. 16	Order Dtd. 2022-04-19			(Seat No-114)
379	29537/2022	02.05.2022	RVWPET - 68/2022	M N MOHANTY	GENERAL		PetitionAnnexure,			(Seat No-114)
380	29538/2022	02.05.2022	WP (C) - 21791/2021	S N MOHANTY	GENERAL		Order Dtd. 2022-04-26			(Seat No-114)
381	29539/2022	02.05.2022	WP (C) - 6279/2019	BASUDEV BARIK	C.O.		Order Dtd. 2019-04-19		WRIT BRANCH-2	(Seat No-6)
382	29540/2022	02.05.2022	WP (C) - 11525/2008	S C DAS	GENERAL		Judgement Dtd. 2022-04-11			(Seat No-6)
383	29541/2022	02.05.2022	WP (C) - 39428/2021	MADHABANA NDA MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No-6)
384	29542/2022	02.05.2022	MACA-628/2016	S K SAHOO	GENERAL		Order Dtd. 2022-04-20			(Seat No-6)
385	29543/2022	02.05.2022	WP (C) - 9823/2022	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Seat No-6)

386	29544/2022	02.05.2022	WP (C) - 10329/2022	D. K. JENA	C.O.	COURT NO. 9	Order Dtd. 2022-04-29			(Se at No-6)
387	29545/2022	02.05.2022	WP (C) - 2475/2020	D PRADHAN	GENERAL		Order Dtd. 2021-06-10			(Se at No-6)
388	29546/2022	02.05.2022	WPC (OA) - 1721/2012	BIKRAM SAMAL	C.O.	COURT NO. 9	Order Dtd. 2022-04-26			(Se at No-6)
389	29547/2022	02.05.2022	WP (C) - 41250/2021	A K JATI	GENERAL		Order Dtd. 2022-04-27			(Se at No-6)
390	29548/2022	02.05.2022	WPC (OA) - 1712/2012	BIKRAM SAMAL	C.O.	COURT NO. 9	Order Dtd. 2022-04-26			(Se at No-6)
391	29549/2022	02.05.2022	CRLMP-677/2022	S K MANDALA	GENERAL		Order Dtd. 2022-05-02		WRIT BRANCH-6	(Se at No-26)
392	29550/2022	02.05.2022	WP (C) - 15488/2018	R. R. DAS	C.O.	DR (J)	Order Dtd. 2022-04-21			(Se at No-26)
393	29551/2022	02.05.2022	WP (C) - 9821/2014	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No-26)
394	29552/2022	02.05.2022	OJC-13978/1996	J C BARAL	GENERAL		Order Dtd. 2015-04-10		WRIT BRANCH-7	(Se at No-10)
395	29553/2022	02.05.2022	WP (C) - 9821/2014	R. C. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Se at No-10)
396	29554/2022	02.05.2022	WP (C) - 9405/2010	B.R. KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-29			(Se at No-10)
397	29555/2022	02.05.2022	WP (C) - 9405/2010	R. K. DUTTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-29			(Se at No-10)
398	29556/2022	02.05.2022	CRLMP-1310/2021	A C PANDA	GENERAL		Affidavit		WRIT BRANCH-2	(Se at No-)

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399	29557/2022	02.05.2022	WP (C) - 19779/2021	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-9)
400	29558/2022	02.05.2022	WP (C) - 7153/2007	H N MOHANTY	GENERAL		Order Dtd. 2022-04-13			(Se at No-9)
401	29559/2022	02.05.2022	WP (C) - 19779/2021	CHINMAY NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-9)
402	29560/2022	02.05.2022	OCRCM-201/2002	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-9)
403	29561/2022	02.05.2022	WP (C) - 3180/2018	K. C. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-29			(Se at No-9)
404	29562/2022	02.05.2022	CRLMC-4795/2011	S.B.UDGATA	GENERAL		Order Dtd. 2022-03-19			(Se at No-9)
405	29563/2022	02.05.2022	BLAPL-10320/2021	B.MOHANTY	GENERAL		Order Dtd. 2022-01-20			(Se at No-9)
406	29564/2022	02.05.2022	FAO-506/2012	R.K.MOHAPATRA	GENERAL		Order Dtd. 2013-06-17	AND 19/6/13	MISC. APPEAL SEC.	(Se at No-8)
407	29565/2022	02.05.2022	WP (C) - 10519/2022	A K TAREI	GENERAL		Order Dtd. 2022-04-29			(Se at No-8)
408	29566/2022	02.05.2022	CRLMC-1520/2013	G SUNDARA	GENERAL		Order Dtd. 2022-04-22			(Se at No-8)
409	29567/2022	02.05.2022	CRLMC-1521/2013	G SUNDARA	GENERAL		Order Dtd. 2022-04-22			(Se at No-8)
410	29568/2022	02.05.2022	CRLMC-1521/2013	G SUNDARA	GENERAL		Order Dtd. 2022-04-22			(Se at No-8)
411	29569/2022	02.05.2022	CRLMC-1520/2013	G SUNDARA	GENERAL		Order Dtd. 2022-04-22			(Se at No-8)

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412	29570/2022	02.05.2022	CONTC-171/2022	P.K.MALLICK	GENERAL		Order Dtd. 2022-02-14			(Se at No-8)
413	29571/2022	02.05.2022	WP (C) - 15739/2017	A K PANDA	GENERAL		Order Dtd. 2022-04-08			(Se at No-8)
414	29572/2022	02.05.2022	WP (C) - 19779/2021	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Se at No-8)
415	29573/2022	02.05.2022	CONTC (CP) - 6/2018	S K BEHERA	GENERAL		Order Dtd. 2017-07-04			(Se at No-8)
416	29574/2022	02.05.2022	WPC (OA) - 1528/2003	S K BEHERA	GENERAL		Order Dtd. 2021-12-16			(Se at No-8)
417	29575/2022	02.05.2022	WP (C) - 31171/2021	S K BEHERA	GENERAL		Order Dtd. 2021-10-05			(Se at No-8)
418	29576/2022	02.05.2022	WP (C) - 26692/2011	S K BEHERA	GENERAL		Order Dtd. 2022-04-18			(Se at No-8)
419	29577/2022	02.05.2022	WP (C) - 13821/2016	S K BEHERA	GENERAL		Order Dtd. 2022-02-18			(Se at No-8)
420	29578/2022	02.05.2022	WP (C) - 26041/2021	S K BEHERA	GENERAL		Order Dtd. 2021-08-31			(Se at No-8)
421	29579/2022	02.05.2022	WP (C) - 14004/2010	S K BEHERA	GENERAL		Order Dtd. 2012-08-06		WRIT BRANCH-6	(Se at No-26)
422	29580/2022	02.05.2022	WP (C) - 25271/2021	S K BEHERA	GENERAL		Order Dtd. 2021-08-31			(Se at No-26)
423	29581/2022	02.05.2022	BLAPL-3116/2022	N.K.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-05-02			(Se at No-26)
424	29582/2022	02.05.2022	BLAPL-	J.KAMILA	C.O.	COURT	Order Dtd.			(Se at No-26)

4	2022	022	3113/2 022			NO. 11	2022-05-02			at No- 26)
42 5	29583/ 2022	02.05.2 022	WP (C) - 14040/ 2021	B.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 102)

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